

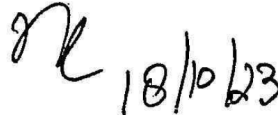
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S. No.	Name & Emp. Code	From	To
1.	Ms. Hemlata Sharma EC:13755	JA in Pool Car Section (Central), THC, Delhi.	JA in ACR Cell (HQs), THC, Delhi.
2.	Sh. Suresh Uniyal EC:18780854	SJA in Judicial Branch (Central), THC, Delhi.	SJA/Reader in the court of Sh. Anubhav Jain, ACMM (Shahdara), KKD, Delhi.
3.	Sh. Hari Lal S. EC:61699428	JA in Accounts Branch (West), THC, Delhi.	JA in Judicial Branch (Central), THC, Delhi.
4.	Sh. Lalit Singh EC:13280	JA/Reader in the court of Sh. Anubhav Jain, ACMM (Shahdara), KKD, Delhi.	JA in Office Pool, Admn. Branch (West), THC, Delhi.

- Note: a) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No.F.97(30-III)/P&T/Admn-II/HQs/2023/ 81756-786 Dated, Delhi the 8 OCT 2023

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge (East), KKD, Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDO, Accounts Branch concerned Delhi for necessary action.
6. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC 'Employees Corner' (on Website).
9. The official concerned for immediate compliance.



Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi